

**GOVERNMENT OF INDIA  
LAW , JUSTICE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:728  
ANSWERED ON:27.07.2000  
BENCH OF CALCUTTA HIGH COURT AT JALPAIGURI AND SILIGURI  
PRIYA RANJAN DASMUNSI

**Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether he has recently visited Siliguri and Jalpaiguri of West Bengal to consider a Circuit Bench of Calcutta High Court;
- (b) if so, the recommendations of the Calcutta High Court and the State Government in this regard; and
- (c) the observations of his Ministry in this regard?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY) :

(a) to (c) Yes, Sir. The former Minister had visited Siliguri and Jalpaiguri in the context of the setting up of a Circuit Bench of the Calcutta High Court. Views of the State Government and the Chief Justice of Calcutta High Court were sought in the context of the visit of the former Minister. Views of the State Government have been received. However, the views of the Chief Justice of the Calcutta High Court are awaited. The Union Government will formulate its views after the receipt of the views of the Chief Justice of the Calcutta High Court.